



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.10.2023

NOTICE

Please take notice that the matters listed in the Court-II on 18.10.2023 at 10:30 AM will be taken up **after rising of Court – III assembled at 10:30 AM**. The Bench notified for Court-II on 18.10.2023 is re-constituted. Composition of the re-constituted Bench shall be as under.

Court-II

1. Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

2. Hon'ble Mr. Arun Baroka, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar